

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 246/97

Friday, this the 14th day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

VM Joseph,
Extra Departmental Mail Carrier,
Kalamassery Development Plot.P.O.
Ernakulam.

- Applicant

By Advocate Mr PC Sebastian

Vs

1. The Senior Superintendent of Post Offices,
Ernakulam Division,
Kochi-682 011.

2. The Postmaster General,
Central Region,
Kochi-682 016.

3. The Director General,
Department of Posts,
Dak Bhavan, New Delhi.

- Respondents

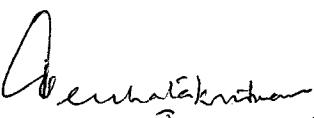
By Advocate Mr S Radhakrishnan, ACGSC

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the case was argued for quite some time, learned counsel for applicant submitted that he wishes to withdraw the application. The permission is granted and the O.A. is dismissed as withdrawn. There will be no order as to costs.

Dated, the 14th February, 1997.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN